OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST) TIS HAZARI COURT: DELHI

CIRCULAR/DUTY ROSTER

This is with reference to this office order/bail duty roster bearing No.708/19395-19421/Bail Power/Gaz./PDJ West/2022 dated 06/07/2022, taking note of that Sh. Manish Gupta, ASJ-04, his first link Sh. Samar Vishal, ASJ-08 and second link Sh. Pooran Chand, ASJ-02 are on leave on 12.08.2022.

In view of the above, Sh. Ankur Jain, ASJ (SFTC)-01, West District, THC, Delhi Room No. 221 shall perform duties in bail matters assigned to Sh. Manish Gupta, ASJ-04 for dated 12.08.2022, in addition to the work already assigned to him.

Rest of the bail duty roster referred above, shall/remain the same.

(SANJAY KUMAR) PRINCIPAL DISTRICT & SESSIONS JUDGE WEST DISTRICT, THC, DELHI &

839 / 23057 - 23087 No.______/Bail Power/Gaz./PDJWest/2022

Dated 12-8-22

Copy forwarded for information and necessary action to :-

- 1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2. The Principal District & Sessions Judge (HQs), Delhi.
- 3. The Judicial Officers concerned of West District, THC, Delhi with the request to bring the same into the knowledge of their court staff.
- 4. The Officer-In-charge, Pool Cars and Facilitation Centre, THC, Delhi.
- 5. The Branch Incharge, Computer Branch, THC, Delhi.
- 6. The Branch Incharge, all Branches, West District, THC, Delhi
- 7. For uploading on LAYERS.8. For uploading on centralized website through LAYERs.
- 9. The PS to the undersigned.
- 10. The Reader to the undersigned.
- 11. The Director, Directorate of Prosecution, THC, Delhi.
- 12. The Secretary, Delhi Bar Association, THC, Delhi.
- 13. The Jail Superintendent, Tihar Jail, Delhi.

PRINCIPAL DISTRIC & SESSIONS JUDGE WEST DISTRICT, THC, DELHI

